12. 00 NOGN

[The Deputy Chairman in the Chair.]

PAPERS LAID ON THE TABLE

Papers Laid

Notification of the Ministry of Home Affairs

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT

SAHAY): Madam, I beg to lay on the Table a copy (in English and Hindi) of the Ministry of Home Affairs Notification S. O. No. 374(E) dated the 10th May, 1990, publishing the Presidential Order dated the 10th May, 1990, extending the operation of the earlier order dated the 13th January, 1990, in relation to the Union Territory of Delhi for a further period of four months beyond the 12th May, 1990. [Placed in Library. *See* No. LT-986/90].

I. Report and Accounts (1987-88) of the Hooghly Dock and Port Engineers Limited, Calcutta and related papers.

II. The Merchant Shipping (Preven tion of Collisions at Sea) Amend ment Regulations, 1990

III. Bombay Port Trust Docks (Ame ndment) Bye-Laws.

THE MINISTER OF SURFACE TRANSPORT (SHRI K. P. UNNI-KRISHNAN): Madam, I lay on the Table—

- I. (1) A copy each (in English and Hindi) of the following papers, under subsection (1) of section 619A of the Companies Act, 1956: \sim
 - (i) Fourth Annual Report and Accounts of the Hooghly Dock and Port Engineers Limited, Calcutta, for the year 1987-88, together with Auditors' Report on the Accounts and the comments of the Comptroller and Auditor-Geoeral of India thereon.
 - (li) Review by Government on the working of the Company. [Placed in Library. For (i) " and (ii) See No. LT-742/90].

- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at l(i) above.
- IT. A copy (in English and Hindi) of the Ministry of Surface Transport (Shipping Win; ?) Notification GSR. No. 136(E) dated the 14th March, 1990, publishing the Merchant Shipping (Prevention of Collisions at Sea) Amendment Regulations, 1990, under sub-section (3) of section 458 of the Merchant Shipping Act, J958. [Placed in Library. See No. LT—988, '90].
- III. A copy (in English and Hindi) of the Ministry of Surface Transport (Ports Wing) Notification G. S. R. No. 416(E) dated the 29th March, 1990, publishing the Bombay Port Trust Docks (Amendment) Bye-Laws No. 2-A, 1989, under sub-section (4) of Section 124 of the Major Port Trusts Act, 1963. [Placed in Library. See No. LT-, 981/90].
- Profit and Loss Accounts (1988-89) of the Department of Telecommunications (on Accrual Basis) and related papers.

INDIAN SUCCESSION (AMENDMENT) BILL, 1990

THE MINISTER OF STEEL AND MINES WITH ADDITIONAL CHARGE OF THE MINISTRY OF LAW AND

संचा मंत्रा य के ाज्म मंत्री श्री जनेश्वर निश्व 1988-89 के वर्ष के लिए दूरसंवार विभाग के लाम और हानि संबंधी लेखे (प्राप्त एक के ग्राधार पर) और उन पर खेबा परीक्षकों के प्रतिवेदन की एक प्रति (ग्रंथेजा तथा हिन्दी में) सभा पटल पर रहेंगे ।[Placed in Library. See No. LT-991/90].

JUSTICE (SHRI DINESH GOSWAMI): Madam, I beg to move for leave to introduce a Bill further to amend the Indian Succession Act, 1925.

The question was put- and the motion was adopted.

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